

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
Registration T.A.NO. 1263 of 1986

R.N.Tripathi

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Applicant

Vs.

Union of India & Others

Respondents

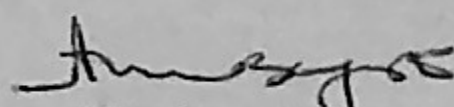
Hon'ble Mr. Justice U.C. Srivastava, V.C.

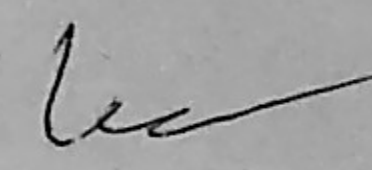
Hon'ble Mr. A.B. Gorthi, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

Shri G.D. Mukherjee, learned counsel for the applicant states that he wants to withdraw this application and not pressing it.

Accordingly this application is dismissed as not pressed, and withdrawn.


Member (A)


Vice-Chairman.

28th November, 1991, Alld.

(sph)